



## Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.60/2020  
 M.A. No.1381/2020  
 M.A. No.1382/2020  
 M.A. No.1383/2020  
 M.A. No.1384/2020  
 In  
 O.A. No. 807/2020

Friday, this the 28<sup>th</sup> day of August, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dinesh Chandra Mishra  
 s/o late Sri G P Mishra, age 55 years  
 r/o D-24, Harbhajan Enclave, Todapur  
 PO IARI SO, New Delhi – 12  
 Working as Sr. Tech Assistant in National Bureau of  
 Plant Genetic Resources, Pusa Campus  
 New Delhi – 12

...Applicant  
 (Applicant in person)

Versus

1. Indian Council of Agriculture Research  
 Through Director General of ICAR and  
 Secretary DARE,  
 ICAR (Ministry of Agriculture)  
 Krishi Bhavan, New Delhi
2. Chairperson, Internal Complaint Committee  
 ICAR National Bureau of Plant Genetic Resources  
 Pusa Campus, New Delhi
3. Director, ICAR, National Bureau of Plant Genetic  
 Resources, Pusa Campus, New Delhi – 12

...Respondents  
 (By Advocate: Mr. S S Lingwal)

## O R D E R (ORAL)



**Justice L. Narasimha Reddy, Chairman:**

The applicant seems to be not only indisciplined but also a chronic litigant. He has tested the patience of not only the administration, but also that of this Tribunal. He dumped half a dozen Applications with all inconsistent, irrelevant and untenable prayers. We reject all of them and warn him that in case he files such Applications in future, we will consider the feasibility of directing the respondents to initiate disciplinary proceedings against him.

2. R.A. and M.As. are accordingly dismissed.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**August 28, 2020**

/sunil/rk/akshaya/dsn